

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3378
ANSWERED ON:15.12.2005
OUTSTANDING DUES AGAINST UNO
Ahir Shri Hansraj Gangaram

Will the Minister of DEFENCE be pleased to state:

- (a) whether any amount is outstanding against the UNO for the participation of Indian soldiers in peace mission;
- (b) if so, the details thereof; and
- (c) the efforts made by the Government to realize the said amount from UNO?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) to (c): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 3378 FOR ANSWER ON 15.12.2005

India has been an active participant in the peacekeeping operations conducted by the United Nations (UN) since 1950. For their services in UN Peacekeeping Missions, reimbursement is made by UN Headquarters towards troops cost, contingent owned equipment (CoE), and for self sustaining items like office and catering equipment, furniture, etc. The process of reimbursement is that the UN carries out a verification of the manpower and equipment deployed in the Mission Areas. Based on this verification, the reimbursement is calculated and payment certified by the UN.

As on 30.11.2005, a sum of Rupees 389.14 Crore (Approx) is due from the UN for ongoing Missions.

The balance outstanding dues for the closed missions are Rupees 70.04 Crore (Approx).

The issue relating to payment of dues is constantly pursued with the UN through the Permanent Mission of India, New York.